

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 03

IA(I.B.C)/ 1682(MB)2024 IN C.P. (IB)/ 1046(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Mr. Santosh Shetty**

**Vs**

**Snehanjali And S.B. Developers Private limited**

**For FC** : None Present

**For CD** : None Present

**For RP** : Adv. Aditya Mishra

**Section 7 of IBC**

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**ORDER**

**IA 1682/2024**

The above IA is **listed on 19.04.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**